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**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.**

ORIGINAL APPLICATION NO. 713 OF 2016

Date Of Decision:- 22nd January, 2019.

**CORAM: R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).**

Smt. Mangla Milind Bhalerao
Age 36 years,
R/o Plot No.29, Ammapurana Nagar,
Near Bus Stand No.2,
Ordnance Factory Colony Estate,
Varangaon, Tal. Bhusawal,
Distt. Jalgaon (M.S.)-425201.

...Applicant.

(By Advocate Shri D. P. Yadav).

Versus

1. Union of India
Through General Manager,
Chhatrapati Shivaji Terminus,
Central Railway, Mumbai-400 001.
2. Chief Workshop Manager
Electrical Locomotive Workship,
Bhusawal Central Railway-425201.
3. Chief Electrical Engineer (Locomotive)
Chhatrapati Shivaji Terminus,
Central Railway, Mumbai-400 001.
4. Senior Personnal Officer (Electrical)
Chhatrapati Shivaji Terminus,
Central Railway, Mumbai-400 001.

... Respondents.

(By Advocate Shri V. S. Masurkar).

ORDER (ORAL)PER:- R. VIJAYKUMAR, MEMBER (A).

1. None for the applicant. Shri. V.S. Masurkar,

learned counsel for respondents.

2. Today the matter is listed for final hearing. The respondents have filed their reply way back on 25.01.2017.

However till date no rejoinder has been filed.

3. The case cannot proceed further in the absence of the applicant and his learned counsel and it appears that they have lost interest in pursuing the matter.

4. In the event, the OA is dismissed in default for non-appearance of the applicant and his learned counsel as well as for non-prosecution. No order as to cost. Accordingly, MA No. 841/2016 is also disposed of.

(R.N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

srp

JW
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